



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

NOTIFICATION

Srinagar, the 1st of May, 2016.

SRO 146 .- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat 1989, the Government hereby terminate the services of Mr. Sunil Singh, Additional Public Prosecutor, Additional District and Sessions Judge, Kathua with immediate effect.

Shri Bharat Bhushan Sharma, Advocate is hereby appointed as Additional Public Prosecutor, Kathua in place of Shri Sunil Singh, Advocate.

The terms and conditions of appointment shall be same as notified by the Government in this regard.

By order of the Government of Jammu and Kashmir.

Sd/-

(Mohammad Ashraf Mir)

Commissioner/Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

No: - LD (Acq) 2016/81-Jammu.

Dated: 01 – 05 – 2016.

Copy to the:-

1. Learned Advocate General, J&K High Court, Jammu.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K Jammu.
4. Commissioners/Secretary to Government, General Administration Department.
5. Director General Information, J&K, Jammu.
6. Registrar General, J&K High Court, Jammu.
7. Additional District and Sessions Judge, Kathua.
8. Deputy Commissioner, Kathua.
9. Senior Superintendent of Police, Kathua.
10. Director Litigation, Jammu.
11. General Manager, Government Press, Jammu for publication in an extra-ordinary issue of the Government Gazette.
12. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
13. Private Secretary to Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commr/Secretary.
14. Shri Sunil Singh, Advocate for information.
15. Shri Bharat Bhushan Sharma Advocate for information and necessary action
16. SRO Section, Department of Law, Justice and Parliamentary Affairs (w 7.s.c.).
17. Concerned file.


(Achal Sethi)

Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.